

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 4977
TO BE ANSWERED ON 23.07.2019**

SWACHHTA UDYAMI YOJANA

**4977. DR. SUBHASH RAMRAO BHAMRE:
SHRI KULDEEP RAI SHARMA:
DR. HEENA GAVIT: SHRIMATI SUPRIYA SULE:
DR. AMOL RAMSING KOLHE:
SHRI SUNIL DATTATRAY TATKARE:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the salient features and objectives of the Swachhta Udyami Yojana along with its present status;
- (b) the projects/activities under the said scheme, State/UT-wise;
- (c) the details of the funds allocated/ released by the Government under the scheme since its inception, State-wise;
- (d) the details of employment opportunities created for safai karamcharis/ manual scavengers in the country, State/ UT-wise since the inception of the Yojana;
- (e) the details of the targets set and achievements made thereunder, so far;
- (f) whether the achievements made are upto the targets set, if not, the reasons therefor and the corrective steps taken by the Government in this regard; and
- (g) the other steps taken/being taken by the Government to provide livelihood to safai karamcharis and liberate manual scavengers to achieve the overall goal of 'Swachh Bharat Abhiyan'?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

- (a): The salient features of the Swachhta Udyami Yojana of National Safai Karamcharis Finance & Development Corporation (NSKFDC) are given at **Annexure-A**.
- (b) and (c): The Scheme is being implemented by NSKFDC. There is no provision for State-wise allocation of funds under the scheme.
- (d): State-wise details of beneficiaries covered under the scheme are at **Annexure-B**.

(e) and (f): The scheme is a demand driven scheme and no target is fixed.

(g): "Swachh Bharat Abhiyan" is not implemented by the Ministry of Social Justice & Empowerment. However, this Ministry is working towards providing livelihood to safai Karamcharis and liberation of Manual Scavengers through its programs run through NSKFDC, which is a Corporation under the Ministry of Social Justice & Empowerment. NSKFDC provides financial assistance through State Channelizing Agencies to its target groups. They also impart employment linked Skill Development Training Programmes in various courses across the country through sector skill councils and government sector training institutes.

NSKFDC also provides stipend @ Rs.1500/- per person per month for non-residential training and @ Rs.500/- per person per month for residential training in case of trainees from the category of Safai Karamcharis.

Under Self Employment Scheme for Rehabilitation of Manual Scavengers, the identified manual scavengers are also provided the following benefits:

- (i) Onetime cash assistance of Rs.40,000/- to the identified manual scavenger.
- (ii) Skill development training to the manual scavenger/dependent family member with monthly stipend of Rs.3,000/-.

Loans upto Rs.15 lakh at concessional rate of interest with capital subsidy of Rs.3,25,000/- for undertaking alternative self employment projects.

Reply to part (a) of the Lok Sabha Unstarred Question No.4977 for answer on 23.07.2019 raised by Dr. Subhash Ramro Bhamre, Shri Kuldeep Rai Sharma, Dr. Heena Gavit, Shrimati Supriya Sule, Dr. Amol Ramsing Kolhe and Shri Sunil Dattatray Tatkare, Hon'ble MPs regarding "Swachhta Udyami Yojana".

National Safai Karamcharis Finance and Development Corporation

Main features of the Swachhta Udyami Yojana (SUY) Scheme are as follows:

Sl.No.	Subject	Procurement & Operation of Sanitation related Vehicles*	Construction, Operation and Maintenance of Pay and Use Community Toilets
1.	Objectives	i) To create appropriate infrastructure for tapping the underutilized potential. ii) To create facilities for collection of garbage from the source. iii) To create employment opportunities for the target group of safai karamcharis /manual scavengers.	i) Provision of easy accessibility of the community latrines to the households (not having any such facilities in their houses) and for floating population in public places with high footfall e.g. bus stands, railway stations, markets etc. ii) To ensure proper maintenance of the facilities, so created, by the entrepreneurs, who would have stake in this venture. iii) To prevent the necessity of manual scavenging.
2.	Eligibility*	Target group of Manual scavengers / Safai Karamcharis.	Individual beneficiaries/ self-help groups, through State Channelizing Agencies (SCAs), in collaboration with reputed organizations.
3.	Quantum of Loan	Maximum amount of Upto Rs.15.00 lacs (Individual /SHG/JRG/cooperative) and upto 40.00 lacs (SHG/JRG/cooperative).	Maximum amount of Rs.25 lacs (Rupees twenty five lac only) for setting up of a unit of 10 seater toilet to individual beneficiaries/ self-help groups in collaboration with reputed organizations.
4.	Rate of Interest	i) Not More than 4% per annum. ii) A rebate of 1% per annum on interest will be admissible to women beneficiaries. iii) A rebate of 0.5% will be extended for the beneficiaries for timely repayment.	i) Not More than 4% per annum. ii) A rebate of 1% per annum on interest will be admissible to women beneficiaries. iii) A rebate of 0.5% will be extended for the beneficiaries for timely repayment.
5.	Repayment Period	Upto ten years	Upto ten years
6.	Moratorium period	Six Months in addition to implementation period of three months.	Six Months in addition to implementation period of six months.
7.	Subsidy	Maximum subsidy of Rs.3.25 lacs in case of manual Scavengers under Self Employment Scheme for Rehabilitation of Manual Scavengers (SRMS) in accordance with the "Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013.	Maximum subsidy of Rs.3.25 lacs in case of manual Scavengers under Self Employment Scheme for Rehabilitation of Manual Scavengers (SRMS) in accordance with the "Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013.

*The scheme has been recently modified to provide financial assistance to Municipal Corporation/ Municipality towards prevention of hazardous cleaning including Manual Cleaning of Sewers and Septic Tanks and to promote mechanized cleaning, as per the details given below:-

Sanctioning Limit	Beneficiary Profile	Interest rates chargeable from Municipal Corporation by NSKFDC	NSKFDC Share	Promoter Contribution/ Margin Money/Subsidy	Repayment Period
Upto Rs.50.00 lacs	Municipal Corporation	4%	90%	10%	Maximum upto 10 Years

Annexure-B

Reply to part (d) of the Lok Sabha Unstarred Question No.4977 for answer on 23.07.2019 raised by Dr. Subhash Ramro Bhamre, Shri Kuldeep Rai Sharma, Dr. Heena Gavit, Shrimati Supriya Sule, Dr. Amol Ramsing Kolhe and Shri Sunil Dattatray Tatkare, Hon'ble MPs regarding "Swachhta Udyami Yojana".

Sl. No.	Name of States/UTs	Number of Beneficiaries
1	Andhra Pradesh	220
2	Jammu & Kashmir	100
3	Nagaland	3
4	Odisha	7
5	West Bengal	35
6	Kerala Gramin Bank (KGB)	10
7	Narmada Jhabua Gramin Bank (NJGB)	7
	Total	382